

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:54  
ANSWERED ON:07.07.2009  
WITHDRAWAL OF ARMED FORCES SPECIAL POWERS ACT  
Das Gupta Shri Gurudas

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there is any proposal to withdraw the Armed Forces (Special Powers) Act, 1958; and
- (b) if so, the time by which it is likely to be withdrawn?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): While there is no proposal to totally withdraw or repeal the Act, the application of the Act to certain areas and amendments to the Act are under consideration.